NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 131/13	TP 295/16	For filing ROC report	621A	Simha Mfg. Co. Pvt. Ltd.

SL.	NAME (IN CAPITAL)	DEDDECENTATION TO MUIONA	SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
٥.	Anandteesth Hipparagi	Petitioner	A Leuth	
	8147588559	JEHNONU	-1	
	D. C. S.		•	

ORDER

PCS for Petitioner Company is present. He reported that, he has received information from ROC office that, ROC has sent his report to the Tribunal. Await report from ROC. List it on 19/12/2017.

Member (T)

Member (J)